

Sl. No.	State	Name of cities	Released
31.	Telangana	1. Greater Hyderabad	2
		2. Greater Warangal	2
32.	Tripura	1. Agartala	2
33.	Uttar Pradesh	1. Moradabad	2
		2. Aligarh	2
		3. Saharanpur	2
		4. Bareilly	2
		5. Jhansi	2
		6. Kanpur	2
		7. Allahabad	2
		8. Lucknow	68.20
		9. Varanasi	2
		10. Ghaziabad	2
		11. Agra	2
		12. Rampur	2
34.	Uttarakhand	1. Dehradun	2
35.	West Bengal	1. New Town Kolkata	2
		2. Bidhannagar	2
		3. Durgapur	2
		4. Haldia	2
TOTAL			4572.2

Targets for waste collection and open defecation

2701. SHRIMATI RANEE NARAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total targets of wards and cities for door to door waste collection and making it open defecation free during 2nd October, 2014 to 2nd October, 2016 under Swachh Bharat Mission; and

(b) the total wards and cities that achieved door to door waste collection and open defecation free during the above period under Swachh Bharat Mission?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Under Swachh Bharat Mission, targets have been fixed for the entire Mission period *i.e.* 2014-19. As per this, total 81,100 wards and 4041 cities are targeted for 100% door to door waste collection and open defecation free by 2nd October, 2019.

(b) 100% door to door waste collection has been achieved in 39,936 wards till date. 26,027 wards and 739 cities have become open defecation free till date.

Green Urban Mobility Scheme

2702. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government proposes to formulate Green Urban Mobility Scheme and New Metro Rail Policy, keeping in mind the rising urbanization and motorization, if so, the details thereof;

(b) whether it would cover sustainable mobility model and eco-friendly alternative for pavements, roads, rail tracks etc., if so, the details thereof;

(c) the amount estimated to be earmarked for the above schemes; and

(d) whether private sector would also be involved to develop the schemes in the cities in order to have wider participation and sharing financial burden, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) to (d) New policy initiatives in the Urban Transport sector including Metro Rail, are an ongoing process.

Survey of illegal constructions of low income group flats

2703. DR. PRABHAKAR KORE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Central Government in consultation with State Governments conducts regular survey to study the structural safety and illegal construction of low income group residential units such as DDA flats in Delhi; and

(b) if so, the details of the survey and the steps taken by Government for the safety of low income group residential units in the metros?